



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 221506
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhansi, Prayagraj,

roprayagraj@uppcb.in

संदर्भ सं०... 6700075 / NGA 00A 364/2022/2024

दिनांक... 16/04/2024

To,

E-Mail/Registered Post

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in

Subject:- Response of direction issued by Hon'ble National Green Tribunal in Original Application No.364/2022 Ram Kailash Singh Vs. State of Uttar Pradesh in order dated 08.05.2023.

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 08.05.2023 by Hon'ble National Green Tribunal in Original Application No.364/2022 Ram Kailash Singh Vs. State of Uttar Pradesh. The compliance report is submitted for your kind perusal and necessary action please.

Encl:-As Above.

Your Sincerely

[Handwritten Signature]
16/4/24

(R. K. Singh)
Regional Officer

Copy to:-

1. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
2. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
3. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.

[Handwritten Signature]
Regional Officer

Compliance Report in compliance of O. A No.364/2022, Ram Kailash Singh Versus State of U. P.

Introduction:

The Ministry of Environment, Forest and Climate Change (MoEF&CC) issued the Fly Ash notification on 14th September, 1999, which has subsequently been amended in 2003, 2009 and 2016. The Fly Ash notification (1999) mandates the use of fly ash for the purpose of manufacturing ash-based products such as cement, concrete blocks, bricks, panels or any other material and for construction of roads, embankments, dams or for any other construction activity within a radius of 300 km from thermal power stations (TPPs). Besides, it also mandates use of fly ash in mines backfilling.

- Ram Raj Singh resident of Akauriya Bara, Prayagraj, Uttar Pradesh is dumping of Bottom-ash in abandoned mine at Ginj Pure Baijnath, Bara, Prayagraj.
- Bottom-ash disposal activity started after due permission from Regional Office, Prayagraj CTO dated 18.12.2021, which was valid up to 31.07.2023

- Mining Officer, Prayagraj has been also granted permission for the reclamation of the mining site by vide letter No. 584/Khanij/2020-21 dated 12-02-2021.
- Bottom-ash filling of the mine has been stopped during monsoon because of abandoned mine has been filled with rain water.
- After monsoon season applicant informed the Regional Office, Prayagraj that the work of dewatering was started from 17.11.2022.
- Applicant application Dated 15.02.2023, informormed that dewatering has been completed and permission may be granted to restart the filling work.

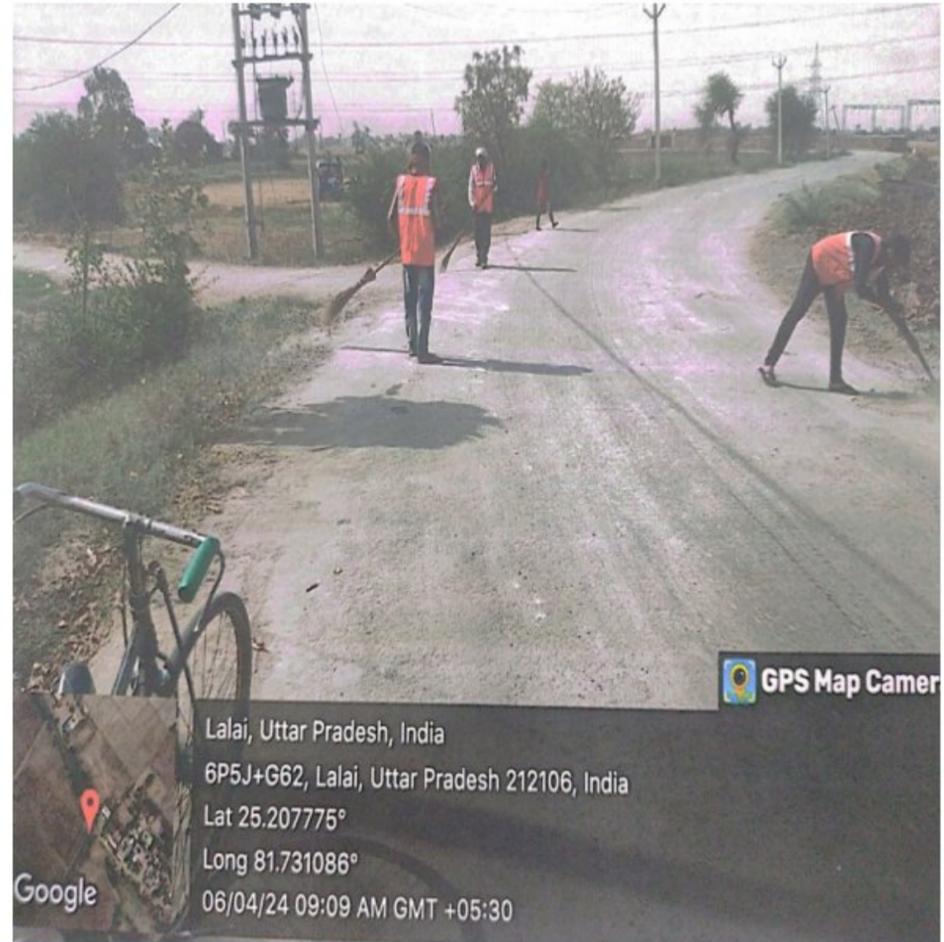
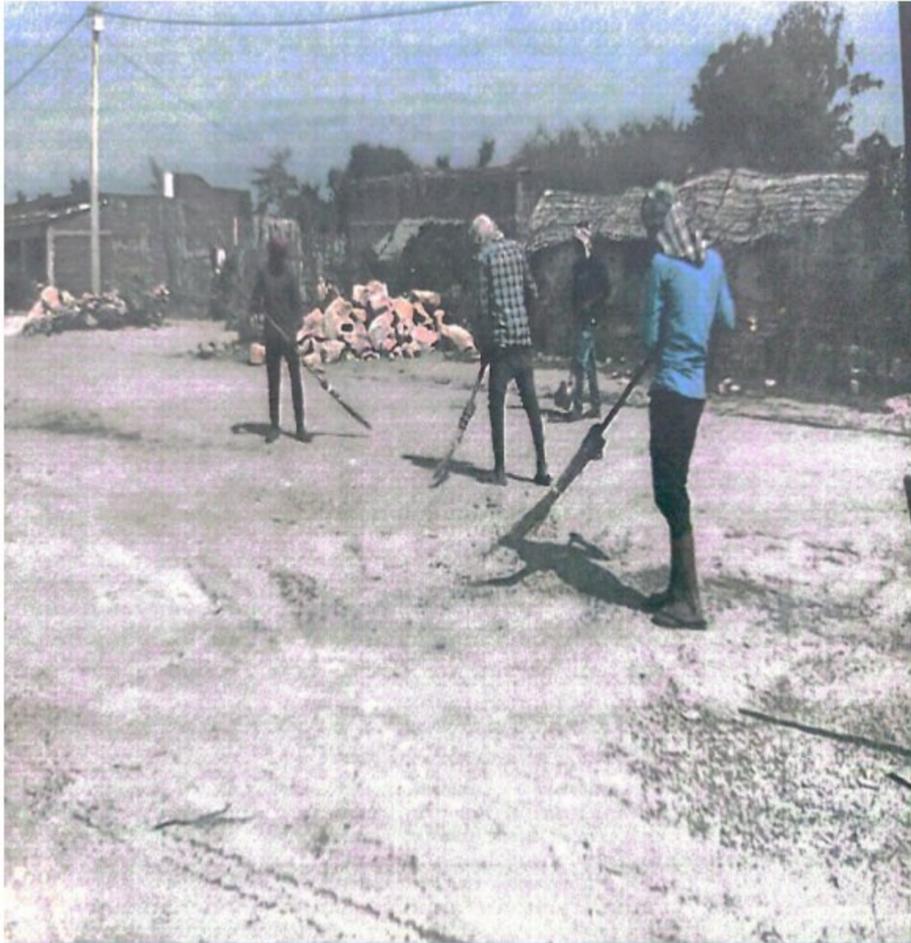


Loading/unloading and transportation of Bottom Ash

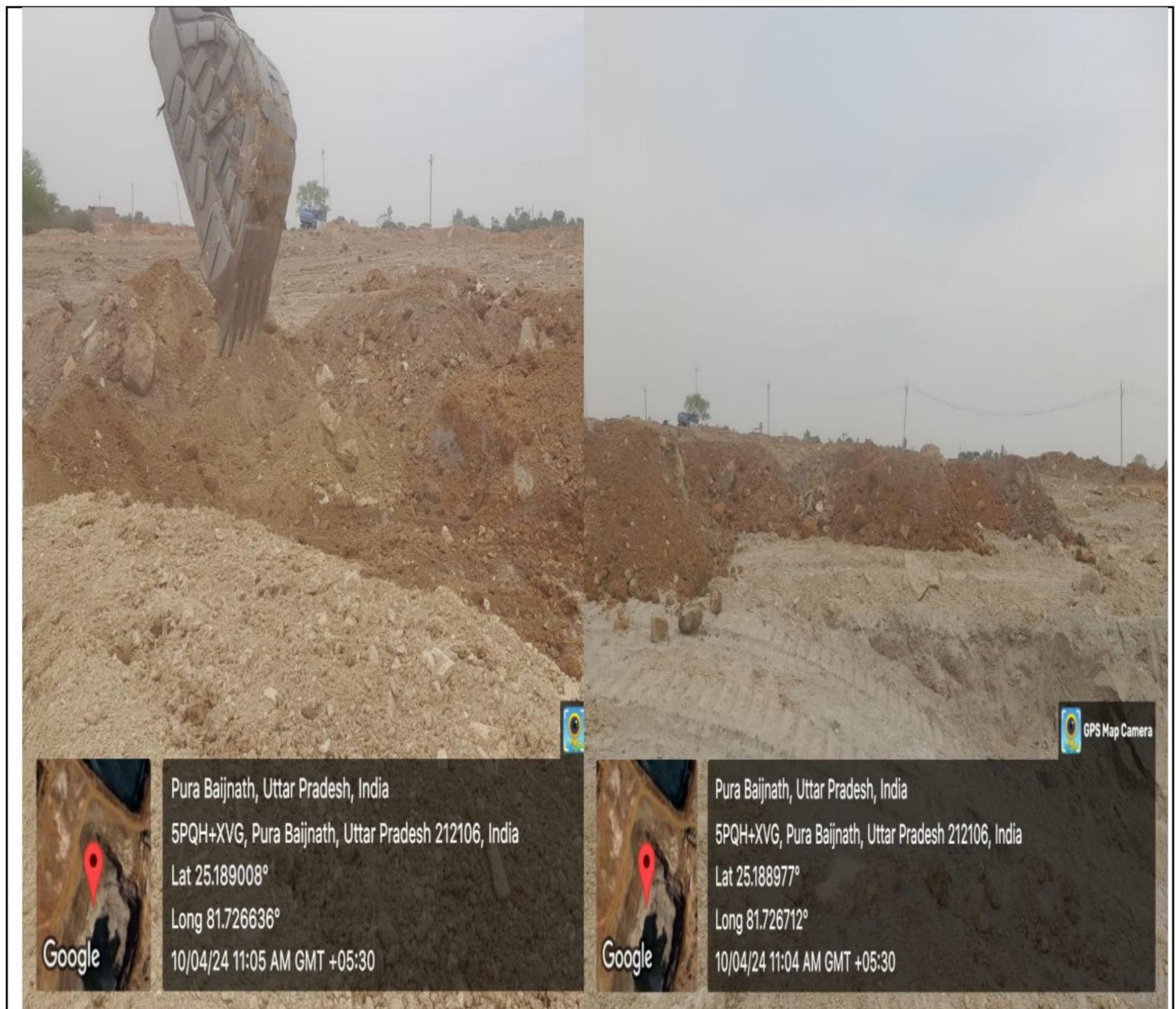
- At the time of inspection dated 10.04.2023, transportation of bottom-ash found through covered Hyva's, & 05 water sprinkling tankers found on road side & working area of the abandoned mine route as per CPCB norms (Photographs attached).
- Bottom-ash are transporting with conditioned water to maintain moisture at the disposal point cause of fugitive emission.



- To prevent fugitive dust emission during transportation, sweeping and regular sprinkling day by day is also done at transportation route as per CPCB norms (Photographs attached).



- To prevent fugitive dust emission after labelling soil mixing is also being done with Bottom-ash during disposal because soil required for the purpose of cover shall be excavated from the soil borrow area. The voids so created due to removal of soil shall be filled up with ash with proper compaction and covered at top with soil cover (Photographs attached).



13. Unit has submitted Air Monitoring Report dated 01-02-2024 & under ground Water Report (Near 200 meter Hand Pump) Dated 02-02-2024 as compliance of consent order (Annex.).



REGIONAL LABORATORY PRAYAGRAJ
UTTAR PRADESH POLLUTION CONTROL BOARD
Sector-10, Yojna No.-3 Avas Vikas Parishad Colony, Jhusi, Prayagraj

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 24666344/Allahabad/2024

Date:02/02/2024

- 1- **Sample Location:** Ms Ramraj Singh (Water Sample Near Pond Ash Dump))
- 2- **Address:** Purebajnath, Plot No-180, Bara
- 3- **Distirct:** Prayagraj
- 4- **Sample Source:** Handpump
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Self
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2 Ltr. Jerri cane
- 9- **Date of Sample Collection :** 30/01/2024
- 10- **Analyis Indented by :** RO Allahabad
- 11- **Date of sample receipt in Lab :** 31/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH, APHA 24th Ed.4500-B: 2023	-	6.5-8.5	6.65	02-12
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	356	5-10000 mg/l
Hardness, APHA 24th Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	200	230	10-5000 mg/l
Calcium, APHA 24th Ed. 3500Ca-B: 2023	mg/l	75	56.8	10-1000 mg/l
Magnesium, APHA 24th Ed. 3500 Mg-B: 2023	mg/l	30	21.12	10-1000 mg/l

These standards are subject to revision

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Ankita Mishra (JRF)]

Authorized by
Ramjas Prasad (SA)

Ramjas Prasad
Digitally signed
by Ramjas Prasad
Date: 2024.02.02
12:31:13 +05'30'

RAMESH KUMAR SINGH
Digitally signed
by RAMESH
KUMAR SINGH
Date: 2024.02.02
12:53:43 +05'30'
Regional Officer

Envirotech East Pvt. Limited

An ISO 9001:2015, ISO 14001:2015 & ISO 45001:2018 Certified Company

- Laboratory Accredited by NABL, as per ISO/IEC 17025 : 2017
- Accredited EIA Consultant by QCI-NABET

Envirotech

100, Kalikapur, Madurdaha, Kolkata – 700 107, West Bengal, India

☎ – + 91 33 2443 8127/8128 ; Fax – + 91 33 2443 8128; email: eeplkol@gmail.com, eeplkol2@gmail.com

CIN NO : U74210WB1989PTC047403

No. 2023-24/EEPL/MON/2414

01.02.2024

MONITORING REPORT

Name of Industry	M/s. Ramraj Singh
Address	Purebajnath, Bara, Prayagraj, U.P
Average Temperature (°C)	21
Avg. Relative Humidity (%)	52
Barometric Pressure (mmHg)	761

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutants Concentration ($\mu\text{g}/\text{m}^3$)			
			PM ₁₀	PM _{2.5}	SO ₂	NO ₂
1.	Pond Dumping Area	25.01.2024	77	23	6	29
STANDARD →			100	60	80	80

For ENVIROTECH EAST (P) LTD.



(Authorised Signatory)

14. Bottom-ash disposal activity with due permission from Regional Office, Prayagraj CTO vide 203260/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2024 Dated 22.02.2024 which is valid up to 31.07.2025. In present 60 % work completed of fly-ash filling at abandoned mine. As per proponent after the filling of abandoned mine is cover with a soil and plantation shall be done with fast growing species.


 (Rajesh Singh)
 Scientific Assistant
 UPPCB, Prayagraj


 (R. K. Singh)
 Regional Officer
 UPPCB, Prayagraj